

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 158 OF 2016

Dated: 25th April, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Nuvoco Vistas Corporation Ltd.	Appellant(s)
Vs.		
Chhattisgarh State Electricity Regulatory Commission & Anr.	Respondent(s)

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv
Mr. Gaurav Bahl
Ms. Sylona Mohapatra
Mr. Nikhil Ramdev

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. P.C.Sen, Sr. Adv.
Mr. Apoorv Kurup
Mr. A.C.Boxipatro
Mr. Kaustabh Singh
Ms. Nidhi Mittal
Mr. K.Singh for R-2

ORDER

Heard learned counsel for the Appellant for some time. As agreed by learned counsel for the parties, list the matter for further hearing on **24.07.2019 & 25.07.2019.**

**(S.D. Dubey)
Technical Member**

Kt/pk

**(Justice Manjula Chellur)
Chairperson**